

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-7-2020
AND**

Innocent Maduabuchukwi Petitioner
Versus
State & Another Respondents

LD-VC-CRI-8-2020

Anthony Igboaka Petitioner
Versus
State & Another Respondents

Mr. Kamlakant Poulekar, Advocate for the Petitioner.

Mr. Pravin Faldessai, Additional Government Advocate for the Respondents.

**Coram:- M.S. SONAK &
M.S. JAWALKAR, JJ.**

Date:- 9th June, 2020

P.C.

Heard Mr. Poulekar, the learned Counsel for the petitioners. Mr. Faldessai appears and waives service on behalf of all the respondents. He states that the concerned respondents will file response to this petition on or before 15.06.2020.

2. Mr. Poulekar, the learned Counsel for the petitioners assures this Court that a copy of this petition will

be duly served upon Mr. Faldessai during the course of this day by e-mail.

3. Place this matter on 16.06.2020.

M.S. JAWALKAR, J.

M.S. SONAK, J.

EV